

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CA 26/2015 in TCP-90(MB)/2014

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.06.2018

NAME OF THE PARTIES:

Mukesh Kothari
v/s.
Jetex Carborators Pvt. Ltd. & Ors.

SECTION: 397-398 of Companies Act, 1956.

ORDER

Counsel for the Respondent is present, whereas Petitioner's side is absent.

List this matter on 26.06.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)